

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C)
33413-33415/2014

No(s).

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 15/07/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, Adv.

For Respondent(s)

Ms.Neha Agarwal, adv.

Mr.E.C.Agrawala, adv.

UPON hearing the counsel the Court made the following
O R D E R

Ms.Neha Agarwal, Ld.counsel appears for the respondent No.8 in
SLP(C) No.33415/2014. She seeks and is given four weeks time to
file the vakalatnama and the counter affidavit. Service of notice
is complete on the respondent No.13, but no one has en
tered appearance on his behalf.

Await the return of the service of notice already issued to
the other respondents.

List the matter again on 22.09.2015.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.07.16
17:04:25 IST
Reason:

(M K HANJURA)

Registrar

SB